

झलाबा कोई और स्टेशन बनाने का प्रस्ताव विचाराधीन नहीं है।

कोटलपुकुर स्टेशन पर बम विस्फोट

169. श्री हुकम चन्द्र कछबाय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अक्टूबर, 1968 में पूर्व रेलवे के साहिबगंज सेक्शन में कोटलपुकुर स्टेशन पर तीसरी श्रेणी के प्रतीक्षा कक्ष में बम विस्फोट के परिणामस्वरूप कुछ व्यक्ति घायल हो गये थे ; और

(ख) यदि हां, तो कितने व्यक्ति घायल हुए और इस सम्बन्ध में अब तक कितने व्यक्ति गिरफ्तार किये गये हैं तथा सरकार ने उनके विरुद्ध क्या कार्यवाही की है ?

रेलवे मंत्री (डा० राम सुभग सिंह) : (क) जी हां।

(ख) पांच व्यक्ति घायल हुए थे। अब तक सात व्यक्ति गिरफ्तार किये गये हैं और पुलिस मामले की जांच कर रही है।

Stopping of Trains at Villivakkam Station

170. SHRI SAMAR GUHA :

SHRI K. LAKAPPA :

SHRI SURENDRANATH DWIVEDY :

SHRI J. AHMED :

SHRI DINKAR DESAI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that several trains were stoned and stopped en route to Madras-Trivandrum during the first week of January, 1969 at Villivakkam Railway Station, 10 miles from Madras ; and

(b) if so, the details of damage caused to the Railway property ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Few trains were stopped but not stoned.

(b) There was no damage to Railway property.

Manufacture in India of Cosmetics and Toilet Products by M/s Shultons of U. S. A.

171. SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3893 on the 10th December, 1968 and state :

(a) whether M/s. Shultons of U. S. A. have since been permitted to start manufacture in India of their 'Old Spie' brand of toilet and cosmetic products ;

(b) if so, the details thereof ;

(c) whether indigenous know-how is lacking in this branch industry ; and

(d) if not, the reasons for adding to the already existing list of eleven such foreign firms operating in the country ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). The proposal of M/s Cosme Matiaz Menezes, Goa for entering into collaboration with M/s Shulton (Great Britain) Ltd., of London, for the manufacture of cosmetics in Goa was approved in 1964. The foreign participation was limited to 40% of the equity and it was also provided that exports of the products will be freely permitted and that these should be of the value of at least twice the amount of foreign exchange to meet the cost of imported raw materials and dividends on foreign investment.

(c) No, Sir.

(d) The collaboration was approved in 1964 as a special case for encouraging small-scale industry in Goa. Besides, the scheme envisaged a net foreign exchange earning.

Working Group on Jute Industry

172. SHRI INDRAJIT GUPTA : Will the